

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-2554/78].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:—

(i) Annual Report of the General Insurance Corporation of India, Bombay, for the year ended the 31st December, 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid on the Table [Placed in Library. See No. LT-2555/78].

(3) A copy of Notification No. G.S.R. 949 (Hindi and English versions) published in Gazette of India dated the 22nd July, 1978 together with an explanatory memorandum regarding exemption from Central Excise duty to samples of canned crab meat drawn for quality control by Export Inspection Agency, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-2556/78].

12.44 hrs.

STATEMENT OF PUBLIC ACCOUNTS COMMITTEE

SHRI P. V. NARSIMHA RAO (Hamakonda): I beg to lay on the Table the statement of the Public Accounts Committee showing final replies of Government to Recommendations contained in Chapter V and action taken replies on the recommendations made in Chapter I of Hundred and Fifth Report (Fifth Lok Sabha) of the Public Accounts Committee regarding Action Taken by Government on the recommendations contained in their Ninety-fifth Report (Fifth Lok Sabha) on Indian Institute of Technology, New Delhi.

12 45 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY. Sir, I have to report the following message received from the Secretary-General of Rajya Sabha.—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 2nd August, 1978, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Air (Prevention and Control of Pollution) Bill, 1978. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.'

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the prevention, control and abatement of air pollution, for the establishment, with a view to carrying out the

aforesaid purpose, of Boards for the prevention and control of air pollution, for conferring on and assigning to such Boards powers and functions relating thereto and for matters connected therewith and resolves that the following ten members of the Rajya Sabha be nominated to serve on the said Joint Committee —

- 1 Shri A R Antulay
- 2 Prof Sourendra Bhattacharjee
- 3 Shri Dharamchand Jam
- 4 Shri Ghayoor Ali Khan
- 5 Shri Piere Lall Kuseel w/f Piere Lall Talib
- 6 Shri Lakshmana Mahapatro
- 7 Shri Piem Manohar
- 8 Shri Ajit Kumar Sharma
- 9 Shri Trihoki Singh
- 10 Di Rafiq Zakaria "

12 47 hr-

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED HAND-CUFFING OF STUDENTS OF MEDICAL COLLEGE ROHTAK

SHRI K LAKKAPPA (Tumkur) I call the attention of the Minister of Health and Family Welfare to the following matter of urgent public importance and I request that he may make a statement thereon

"Reported threat of nation-wide agitation by the Indian Medical Association on account of harsh treatment and hand-cuffing of the students of the Medical College Rohtak"

SHRIMATI CHANDRAVATI (Bhivani) On a point of order

SHRI VAYALAR RAVI **

श्रीवरी बलबंर सिंह (होशियारपुर) :
ये आपके काम हैं। आपके राज में क्या हुआ, पता है ?

श्री वयालार रवि : (चिरमिकील)
आपके राज में अभी हो रहा है।

(Interruptions)

MR SPEAKER What is the point of order Madam?

श्रीमती चन्द्रवती : इस तरह से कोई भी मेम्बर किसी को नहीं बोल सकता है, यह मेरा प्वाएट आफ आर्डर है।

श्री वयालार (कटिहार) : जो माननीय वयालार रवि ने कहा **यह एकसपज किया जाए। (स्थगित न)

श्री हुकमदेव नारायण शर्मा (मयवती)
एमजसी में इन्दिरा गांधी के प्राये सिर मुकान वाले प्राज्ञ आप सब का ** कहते हो और गला फाड़ कर बाल रहे हो।

(Interruptions)

AN HON MEMBER Let him withdraw it

Mr SPEAKER It is not proper to address a Member of this House in abusive language and that portion will be expunged

श्रीमती चन्द्रवती : जनाब, मेरा तो प्वाएट आफ आर्डर यह है कि यह जो मेडिकल कालेज का इश्य है, उसके बारे में एक हाई कोर्ट का जज इक्वायरी कर रहा है। मेरा यह प्वाएट आफ आर्डर है कि हाई कोर्ट का जज इस मेडिकल कालेज के बारे में इक्वायरी कर रहा है। अभी इक्वायरी चल रही है। जनाब, यही मेरा प्वाएट आफ आर्डर है।